CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Allahabad this the 04th day of May 2001.

Original Application no. 515 of 2001.

Hon'ble Maj Gen K.K. Srivastava, Member-A.

Smt. Rusma Devi, W/o Sri Ravi Chandra @ Pappu, D/o Sri (Late) Moti Lal, R/o House no. 230 Krishna Nagar, Kydganj Paragana and Tahsil Sadar, Allahabad.

... Applicant

C/A Sri G. Chandra

Versus

- 1. Union of India through the Principal Secretary Ministry of Defence, New Delhi.
- Commandant of O.D. Fort at Allahabad.

... Respondents

C/Rs Sri R.C. Joshi Sri R.K. Tewari

ORDER (Oral)

Hon'ble Maj Gen K.K. Sricastava, Member-A.

Through this O.A. Smt. Rusma Devi, the applicant has prayed for appointment in OD Fort, Allahabad on compassionate ground.

...2/-

- 2. The brief facts of the case are that
 Shri Moti Lal, father of the applicant was employed
 as Mazdoor in O.D. Fort Allahabad. He expired on
 20.12.99 while in service. The applicant, the
 daughter of the deceased Govt. servant, applied
 for compassionate appointment on 25.3.2000 followed
 by reminder dated 4.8.2000 (Annexure 4 and 5 respectively).
- 3. Shri S. Singh proxy to Shri G. Singh learned counsel for the applicant submits that the applicant deserves sympathetic consideration by the respondents other wise the family of the deceased employee will be subjected to tremandus economic hardship. He further submitted that inspite after the lapse of one year nothing has been informed to the applicant about the out come of her application dated 25.3.2000.
 - 4. Shri R.K. Tewari learned counsel for the respondents submitted that he has not been informed anything about the out come of this application by the respondents.
 - 5. Heard learned counsel for the parties and perused the record.
 - 6. I dispose of this OA with the direction to the respondents that they may consider the application of the applicant dated 25.3.2000 for appointment on compassionate ground within a period of 6 months from the date of communication of this order and decide the case as per rules. No order as to costs.